I. QUESTIONS
Questions entered in the separate list to be asked and answers given.


III. LEGISLATIVE BUSINESS

   A MINISTER to introduce the Punjab Agricultural Produce Markets (Haryana Amendment) Bill;
   to move that the Punjab Agricultural Produce Markets (Haryana Amendment) Bill be taken into consideration at once;
   Also to move that the Bill be passed.

2. The Haryana Compulsory Registration of Marriages Bill, 2008.
   A MINISTER to introduce the Haryana Compulsory Registration of Marriages Bill;
   to move that the Haryana Compulsory Registration of Marriages Bill be taken into consideration at once;
   Also to move that the Bill be passed.